

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

MA NO. 06/2025

IN

O.A. NO. 617 OF 2022

IN THE MATTER OF:

PUSHPENDER

VERSUS

STATE OF UTTAR PRADESH & OTHERS

...RESPONDENTS



...APPLICANT

INDEX

S.NO.	PARTICULARS	PAGE NOS.
1.	Affidavit of compliance on behalf of the Respondent No. 5, Ultratech Cement Limited	2-6
2.	<u>ANNEXURE-A (COLLY)</u> Copy of the letter dated 17 August 2025 addressed to District Magistrate, Prayagraj in compliance of the order of this Hon'ble Tribunal along with pictures of the plantation undertaken.	7-24
3.	<u>ANNEXURE-B (COLLY)</u> Latest pictures of the plantation undertaken by the Answering Respondent	25-40
4.	Proof of service	41

Janita Shergani

**KHAITAN & CO
ADVOCATES FOR THE RESPONDENT NO.5
1105, ASHOKA ESTATE
24, BARAKHAMBA ROAD
NEW DELHI – 110 001
PHONE NO: + 91 11 4151 5454**

**NEW DELHI
DATED: 11.11.2025**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

MA NO. 06/2025

IN

O.A. NO. 617 OF 2022



IN THE MATTER OF:

PUSHPENDER

...APPLICANT

VERSUS

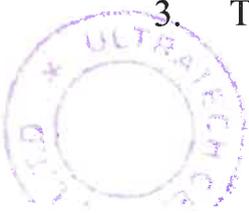
STATE OF UTTAR PRADESH & OTHERS

...RESPONDENTS

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE
RESPONDENT NO. 5, ULTRATECH CEMENT LIMITED**

I, Sudhir Kumar Sharma, Son of Shri Som Prakash Sharma, aged about 56 years, working for gain at UltraTech Cement Limited, Bara Cement Works, Post-Lohgara, Tehsil:Bara, Dist: Prayagraj-212107, do hereby solemnly affirm and state as under:

1. The abovementioned Original Application had arisen on account of this Hon'ble Tribunal taking suo moto cognizance of a letter petition filed by Applicant abovenamed making certain allegations against Respondent No.4 and Respondent No.5.
2. That the aforementioned O.A. was disposed of by this Hon'ble Tribunal vide judgment dated 22 May 2024.
3. That in Para 63 and 64 of the said judgment it was directed as under:-



“63. We consider it necessary to verify the factual position regarding green belts raised by both the project proponents. We direct the Divisional Forest Officer, Prayagraj to verify the factual position and submit report as to whether respondents No. 4 and 5 have developed green belt over 33 % of project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying deficiencies of green belt/plantation and the budget amount required for the same.”

64. Respondents no. 4-PPGCL and 5-UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so that requisite green belt/plantation of requisite width around the periphery of both the plants and over 33 % of the project area is raised during forth coming monsoon season and to file compliance report in this regard within four months.”

Para 83.7 and Para 83.8 which contains “Directions by the Tribunal” provided as under:-

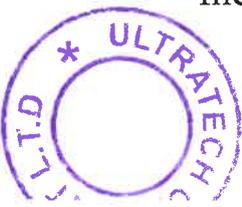
“83. In view of the above, we consider issuance of appropriate directions to be essential and accordingly issue the following directions:-



83.7. The Divisional Forest Officer, Prayagraj is directed to verify the factual position as to whether respondents No. 4-PPGCL and 5-UTCL have developed green belt on 33 % of the project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report within one month specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying deficiencies of green belt/plantation and the budget amount required for the same.

83.8. Respondents no. 4-PPGCL and 5-UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area is raised during forth coming monsoon season and to file compliance report in this regard within four months."

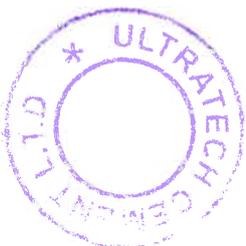
4. That in view of the above, the matter was taken up again by this Hon'ble Tribunal by way of Miscellaneous Application No. 06/2025 to ensure compliance with the judgment of this Hon'ble Tribunal.
5. That the answering Respondent had filed a compliance affidavit dated 17 February 2025 wherein it was submitted that it was compliant with the directions of this Hon'ble Tribunal.
6. That pursuant to orders of this hon'ble Tribunal the joint committee had filed its report dated 18 February 2025 and additional affidavits had



[Handwritten signature]

been filed by Respondent No. 2, Uttar Pradesh Pollution Control Board. ("UPPCB") and Respondent No. 3 District Magistrate, Prayagraj.

7. That based on the averments in the aforesaid affidavits this Hon'ble Tribunal vide order dated 17 July 2025 had directed the Answering Respondent to take remedial measures to comply with all conditions of Environmental Clearance.
8. That it is submitted that pursuant to the directions of this Hon'ble Tribunal, during the monsoon season, the Answering Respondent undertook significant environmental initiatives including enhancement of the plantation and development of green belt in 6.6 hectares which constituted 33% of the total plant area.
9. That the Answering Respondent has planted 4,500 saplings within its plant premises and 4,500 saplings in the Gram panchayat Gadha, Katra, Shankargarh upon request of the Pradhan of that area.
10. That it is submitted that these plantations have been inspected and geotagged by UPPCB.
11. That it is submitted that the Answering Respondent submitted a letter dated 17 August 2025 to the District Magistrate, Prayagraj, Uttar Pradesh giving details of the plantation carried out by it along with pictures. A copy of the letter dated 17 August 2025 is annexed hereto and marked as **ANNEXURE-A (COLLY)**.
12. That it is submitted that the Answering Respondent has been taking all steps to maintain the green belt plantation in its premises and has put in place watering systems and conducts regular pruning and casualty replacement of the trees. Latest pictures of the plantation undertaken by the Answering Respondent are annexed hereto and marked as **ANNEXURE-B (COLLY)**.





- 13. That it is submitted that the Answering Respondent is a responsible corporate and is conscious of its responsibility towards the environment and has been taking and will continue to take all steps to comply with all applicable rules, regulations and laws. Further it is committed to working towards a sustainable future and is continuously taking steps for protection and conservation of the environment
- 14. That the annexures annexed to the affidavit are true and correct copies of the respective originals.
- 15. In light of the same, it is humbly submitted that the answering Respondent is compliant with the directions issued by the Hon'ble Tribunal.



[Signature]
DEPONENT

VERIFICATION:

I, the Deponent above named, do hereby verify that the contents of foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Verified at Bara on this 28 day of October, 2025.

[Signature]
 28/10/25

[Signature]
DEPONENT



I/we *[Signature]* identified by the *[Signature]* Clerk Sri. *[Signature]* Advocate on date *[Signature]* 28/10/25 in the compound of the Tahsil Bara, District Bara, U.P. Accepted and Verified that the contents of this affidavit are True and correct.

[Signature]
 SHYAM BHARI PANDY
 NOTARY
 Govt of Uttar Pradesh

**ANNEXURE-A COLLY**

Ref. No.- UTCL/BRCW/DM /NGT/2025-2026/

August 17th, 2025

To
The District Magistrate,
Prayagraj, Uttar Pradesh

Subject: **Submission of Compliance Report in Reference to NGT Order by UltraTech Cement Limited (Unit: Bara Cement Works)**

Reference: **Order dated 17th July 2025, Application No. 717/2022**

Respected Sir/Madam,

We respectfully submit that M/s UltraTech Cement Limited acquired Bara Cement Works (Grinding Unit) from M/s Jaiprakash Associates Limited in the year 2020. Since the acquisition, we have undertaken significant environmental initiatives, including the development of a green belt covering 33% of the total plant area, in compliance with the Environmental Clearance (EC) conditions.

Through this letter, we are submitting the compliance report addressing the observations made by the Hon'ble National Green Tribunal (NGT) in the aforementioned matter. We have diligently implemented the directives issued by the Tribunal in its order dated 17/07/2025. Enclosed herewith is the detailed compliance report outlining the actions taken and measures adopted to ensure full adherence to the Tribunal's directives.

In compliance with the EC conditions and our environmental commitment, UltraTech Cement Limited (Unit: Bara Cement Works) has completed green belt plantation in 6.6 hectares, which constitutes 33% of the total plant area of 20 hectares. During the earlier inspection by Prayagraj authorities, the green belt area was recorded as 5.99 hectares. Subsequently, in this monsoon period, we have covered the additional 0.61 hectares within the plant premises, thereby achieving the stipulated 33% of the total plant area. Photographs of the green belt plantation is enclosed for your reference.

Additionally, with the support of the Forest Department through your good office, we received 9,000 saplings this year. Of these, 4,500 saplings were planted within the plant premises, and the remaining 4,500 saplings were planted in Gram Panchayat Gadha, Katra, Shankargarh, upon the request of the local Pradhan. These plantations have been duly inspected and geotagged by the Uttar Pradesh Pollution Control Board.



UltraTech Cement Limited
(Unit : Bara Cement Works)

A/p : Lohgara, Tehsil : Bara, Distt. : Prayagraj (U.P.) 212107

Website : www.ultratechcement.com

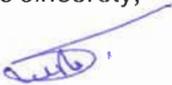
Registered Office : 'B'Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400093

T.: + 91 22 66917800 | CIN : L26940MH2000PLC128420

Being a responsible corporate, we are fully committed to abiding by all applicable rules, regulations, and environmental safeguards. Your good offices may accordingly take steps for due verification of the above factual situation, and accordingly in compliance with order dated 17/07/2025 proceed to file verification report before the Ld. Tribunal.

We respectfully request your kind consideration of this submission and its further submission before the Hon'ble National Green Tribunal in compliance with the order dated 17/07/2025.

Yours sincerely,



(Sudhir Sharma)

AVP & Grinding Unit Head

Enclosures: Photographs of Green Belt Plantation

Copy to (1) Uttar Pradesh Pollution Control Board, Jhusi Prayagraj (Uttar Pradesh).
(2) The Divisional Forest Officer Prayagraj (Uttar Pradesh).



Old Plantation



at



Bara Cement Works







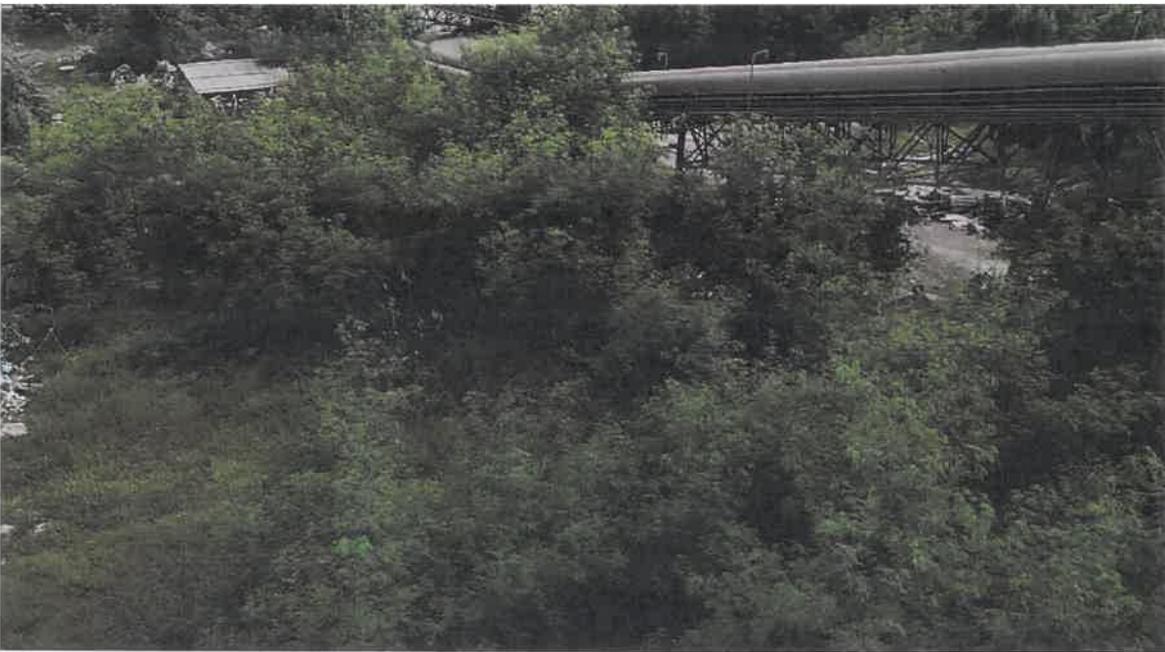
















Latest Plantation

4500.Nos
at



Bara Cement Works







ADITYA BIRLA



UltraTech

Out Side Plantation

4500.Nos

At

Gadhaa Katra Shankargarh









Plant Premises Plantation



4500.Nos
at



Bara Cement Works















Out Side Plantation

4500.Nos

At

Gadhaa Katra Shankargarh

















Thank You...



From: [Deepak Singh](#)
To: ["Consultant Judicial-NGT\(P.B.\)"; "arvindkumar2003@gmail.com"; "jesalw@gmail.com"; "ms@uppcb.in"; "ccb.cpcb@nic.in"; "dmail@nic.in"](#)
Cc: [Nandita Chauhan](#); [Tijil Thakur](#); [Sushil Dogra](#)
Subject: MA NO.6 OF 2025 IN OA NO. 617 of 2022 | Pushpender versus State of Uttar Pradesh & Others
Date: 11 November 2025 18:32:00
Attachments: [AFFIDAVIT OF COMPLIANCE.pdf](#)

Dear Sir/Madam

Please find attached Compliance Affidavit is being filed on behalf of Respondent No. 5 (Ultratech Cement Limited) in MA NO. 6 OF 2025 IN OA NO. 617 of 2022.

Please acknowledge the receipt.

Regards
Deepak Singh
Court Clerk
Advocate for Respondent No.5
9911180884